

(Open Court)

**Central Administrative Tribunal, Allahabad Bench, Allahabad**

**O.A. No.330/00162/2020**

**This the 26th day of July, 2021.**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**  
**Hon'ble Mr. Tarun Shridhar, Member (A)**

Dhirender Kumar Patelia s/o Seva Ram r/o F-4/50, Sector -16, Rohini North West, Delhi-110089.

Applicant

By Advocate: Sri Shiv Mangal brief holder for Sri Gopal Mishra

**Versus**

1. Union of India through the Principal Secretary, Ministry of Defence, Government of India, New Delhi.
2. Controller General of Defence Accounts, Ulan Bastar Road, Palam Delhi Cantt-110010.
3. Controller of Defence Accounts (Southern Command), Pune.
4. Controller of Defence Accounts (Army) Balvedera Complex, Ayudh Path, Meerut Cantt-250001.
5. Principal Controller of Defence Accoutns, G- Block, Kamraj Marg, New Delhi-11001.

Respondents

By Advocate:

**ORDER**

**By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

M.A. No. 1133/2021 is a withdrawal application filed by the applicant with prayer to permit him to withdraw this O.A. No liberty has been sought by the applicant to file any fresh O.A.

2. Heard learned counsel for applicant and perused the records.
3. It is submitted by learned counsel for applicant that since the relief claimed in the instant O.A, has been granted by the respondents to the applicant, the instant O.A. has become infructuous and the applicant does not want to pursue it any further. So he may be permitted to withdraw the same.
4. No one is present for the respondents either in court or online to oppose the withdrawal application.

In view of the above, the M.A. No.1133/2021, seeking withdrawal of OA is allowed and the O.A. is dismissed as withdrawn.

5. No order as to costs.

6. Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during Virtual hearing.

**(Tarun Shridhar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

**HLS/-**